

ORDER DATED 27th OF JULY, 2012Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri N.M. Rout, Ld. Counsel for the applicant and Sri P.R.J. Dash, Ld. Addl. Standing Counsel appearing for the Respondents.

2. Sri Dash, Ld. Addl. Standing Counsel submits that the grievance of the applicant has already been redressed by the Respondents' Department. Sri N.M. Rout, Ld. Counsel for the applicant has no objection to it.

3. In view of the above, there remains nothing further to be adjudicated in the present O.A. Hence, the present O.A. No.341/2012 stands disposed of as infructuous.


MEMBER JUDL.


C.R. MOHAPATRA
MEMBER ADMN.

K.B.